

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA no. 35 of 2014 in
Appeal No. 25 of 2014**

Dated : 10th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
 Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

M/s SESA Sterlite Ltd.	...Appellant (s)
Versus.	
Orissa Electricity Regulatory Commission & Anr.	...Respondent(s)

Counsel for the Appellant(s)	: Mr. Amit Kapur
Counsel for the Respondent(s)	: Mr. G. Umapathi Mr. Rutwik Panda, Ms. Priyabrat Sahu for R-1 Mr. Raj Kumar Mehta Ms. Ishita C. Das Gupta for R.2

ORDER

Post the matter for further hearing on **14.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Vs/js